

ITEM NO.4

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 18902/2024 in Writ Petition(s)(Civil) No(s).1077/2023

JAYANT PATIL

Petitioner(s)

VERSUS

THE SPEAKER MAHARASHTRA STATE LEGISLATIVE ASSEMBLY Respondent(s)

(ONLY I.A.NO.18902/2024 IN W.P.(C)NO.1077/2023 IS LISTED
IA No. 18902/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 29-01-2024 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Rohit Sharma, Adv.
Mr. Pranjal Agarwal, Adv.
Mr. Nikhil Purohit, Adv.
Mr. Jatin Lalwani, Adv.
Mr. Amit Bhandari, Adv.
Mr. Kumar Dushyant Singh, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Kanu Agrawal, AOR
Mr. Amjith M. Anandhan, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Aaditya Dixit, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Abhikalp Pratap Singh, AOR
Mr. Shrirang Varma, Adv.
Ms. Devanshi Singh, Adv.
Ms. Shambhavi Singh, Adv.
Ms. Yamini Singh, Adv.
Mr. Kartikey, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

IA No. 18902/2024

1 In his order dated 25 January 2024, the Speaker of the Maharashtra Legislative Assembly, has indicated that the cross-examination of the witnesses for the respondents could not be concluded and that, by consent of the parties, the following time schedule has been prescribed:

“(a) 29th January 2024: Continuation of cross examination of Respondents’ witnesses. The same shall be concluded on the said date.

(b) 30th & 31st January 2024: Final hearings shall commence from 30th January 2024 and concluded on 31st January 2024. The matter would be closed for final orders.”

2 The above time schedule indicates that the proceedings would be closed for final orders on 31 January 2024.

3 Since only the final orders would thereafter remain to be pronounced, we extend time for concluding the proceedings and for passing final orders until 15 February 2024.

4 The IA is disposed of.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**